

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.49/2017
IN
CP NO. 105(ND)/2013
RT NO.75/Chd/ND/2016**

Anil Kumar Batra

...Petitioner

Versus.

M/s Ganpati Empires and Estates Pvt. Ltd. & Ors.


...Respondents

Present: Mr. Karan Malhotra, Advocate for petitioner.
Mr. Sanjay Mishra, Advocate for respondents.
alongwith S/Shri Tarsem Lal Batra, Anil Kumar Batra,
Satish Kumar Batra and Sunil Kumar Batra.


CA No.49/2017 has been filed for taking on record the
compromise stated to have been reached between the parties.

List the matter on 05.05.2017 along with CP No.133 (ND)/2011 /


RT No.68/Chd/Pb/2016.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Kfishan)
Member (Technical)

 April 25, 2017
arora